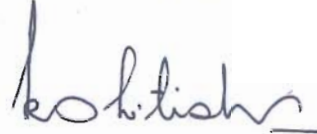


No.PFG(896)/2006-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 05th April, 2013

OFFICE ORDER

Consequent on his transfer to the Ministry of Human Resource Development under Rotational Transfer of CSS Officers vide DoPT Order No.5/8/2012-CS.I (U) dated 18.1.2013 and O.M. No.5/8/2011-CS.I (U) Part.I dated 25.2.2013, Shri R.C. Tully, Under Secretary stands relieved of his duties in this Ministry w.e.f. the afternoon of 5th April, 2013 to report for duty in the Ministry of Human Resource Development.



(Kshitish Kumar)

Under Secretary to the Govt. of India

1. Pay and Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Paryavaran Bhawan, New Delhi.
2. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi (2 copies).
3. Shri R.C. Tully, Under Secretary. He is requested to submit "No Dues Certificate" from all the concerned sections to Admn.I Section
4. Sr. PPS to Secretary/PPS to AS/JS(R)/JS(M)/JS(B)/JS(SP).
5. JS&FA/CCA, MCA.
6. Library/General branch/E-Governance Cell/R&A Division.
7. The Secretary, Department of Higher Education, Ministry of Human Resource Development, Shastri Bhawan, New Delhi.
8. The Director, CS-I Division, Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. their above referred Order/OM.
9. e-Governance Cell, MCA with the request for uploading under the category 'transfer/posting'.
10. Guard file.